NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.11.2026** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Reporting Settlement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela & 4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel R1 Mr. S Rajasekar R2 R4 Mr. Rohan Rajasekaran R3 Mr. Jerin Asher Sojan R5

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 613/2026	Punjab National Bank Vs Naveen Chakravarthy Suspended Director,MK Cables & Conductors Pvt Ltd & 3 Ors.	Mr. T Ravichandran	
3.	Comp App (AT) (CH) (Ins) No. 617/2026 For Condone Delay IA No. 1771/2026 For Stay IA No. 1772/2026 For Exemption IA No. 1773 & 1775/2026 Delay in refiling IA No. 1774/2026	Prabhakar Reddy Nallapu, Suspended Board of Director of Naolin Infrastructure Pvt Ltd Vs Maligi Madhusudhan Reddy & 8 Ors.	Mr. Yogesh Jagia	

4.	Comp App (AT) (CH) (Ins) No. 204/2026	Bank of Maharashtra Vs V Nalini & 2 Ors	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 540/2026	Srikantiah Shivaswamy Vs Compal Electronics India Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan	
6.	Comp App (AT) (CH) (Ins) No. 584/2026 For Exemption IA No. 1637/2026	Cherukuri Naresh Chowdary, Suspended Director, SS Agri Group Pvt Ltd Vs Union Bank of India & Anr.	Mr. Ujjwal Jain	Mr. Bhagavath Krishnan R1

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 1829/2026 (For Amendment) in Comp App (AT) (CH) No. 144/2025	Vimalchand AV & 12 Ors Vs Vidya Pracharanam Pvt Ltd & 2 Ors	Mr. Srikant Mohan	Mr. TK Bhaskar R1 R2
8.	IA No. 1000/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 357/2026	EPP Composites Pvt Ltd Vs BGR Energy Systems Ltd	Mr. Anandodaya Mishra	
9.	Comp App (AT) (CH) (Ins) No. 542/2026 For Stay IA No. 1516/2026	Kallam Nagi Reddy Erst. Promoter-cum Prospective Resolution Applicant of Kallam Brothers Cottons Pvt Ltd Vs Chillale Rajesh, Erst RP of Kallam Brothers Cottons Pvt Ltd& 3 Ors. **WITH**	Mr. Avinash Krishnan Ravi	
10.	IA No. 1549/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 554/2026	Kallam Nagi Reddy Erst. Promoter-cumProspective Resolution Applicant of Kallam Brothers Cottons Pvt Ltd Vs Chillale Rajesh, Erst RP of Kallam Brothers Cottons Pvt Ltd& 3 Ors.	Mr. Avinash Krishnan Ravi	
11.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta **WITH**	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen
12.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta **WITH**	Mr. Akhil Suresh	Mr. PJ Anil Kumar

13.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta **WITH**	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
14.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta **WITH**	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
15.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta **WITH**	Mr. Akhil Suresh	Mr. PJ Anil Kumar
16.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
17.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2
18.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurabh Kalia	Mr. Chandramouli Prabhakar- R1

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Restoration (AT) (CH) No. 10/2026 in Restoration (AT) (CH) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Jayasankar Toti	

Admission - Notice Ordered

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
20.	Comp App (AT) (CH) No. 108/2026	Narasimha Vara Prasad Anala Vs D Harish Kumar Representing Dandamudi Estates & 5 Ors. **WITH**	Mr. CV Shailandhran	
21.	Comp App (AT) (CH) No. 109/2026	Narasimha Vara Prasad Anala Vs D Harish Kumar Representing Dandamudi Estates & 3 Ors.	Mr. CV Shailandhran	
22.	Comp App (AT) (CH) (Ins) No. 470/2026 For Exemption IA No. 1324/2026 For Stay IA No. 1326/2026 To implead IA No. 1781/2026	Samson T George & 2 Ors Vs Bejo Thomas & 2 Ors	Mr. Sunny Sheen Akkara	Mr. Ashwin Shanbhag R2
B. Without Interim Order				
23.	Comp App (AT) (CH) No. 160/2025 Cross Objections IA No. 1097/2026 **(With Defects)**	Girija Builders Pvt Ltd & 3 Ors. Vs R Yashoda Rao & 4 Ors	Mr. Y Suryanarayana	Mr. Samba Siva Rao R1
24.	Comp App (AT) (CH) (Ins) No. 379/2026 For Stay IA No. 1083/2026	Shilpa Basavaraj Suspended Director of BNH Infra Projects India Pvt Ltd Vs BNH Infra Projects Pvt Ltd., Corporate Debtor, Rep by its IRP, Shirley Mathew & Anr.	Mr. Praveen R	Mr. T Ravichandran R1

Old Cases
(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
25.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1

B. Without Interim Order				
26.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt Ltd & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1 R3 R4 R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
27.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs TP Anil Kumar&11 Ors	Ms. Harshini Jhothiraman	Mr. Prateek Kumar R1- R4 Mr. Alishan Naqvee R5- R12
28.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt Ltd & 8 Ors.	Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8
29.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Ltd & Anr.	Mr. Arfat Mohammed	Ms. Aishwarya N R1

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
30.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors **WITH**	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
31.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors **WITH**	Mr. Y Suryanarayana	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
32.	Comp App (AT) (CH) No. 56/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors **WITH**	Mr. Krishna Dath	Mr. CV Shailandran R1
33.	Comp App (AT) (CH) No. 57/2025 For Stay IA No. 617/2025	S.Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors **WITH**	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
34.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors **WITH**	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1

35.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors **WITH**	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
36.	Comp App (AT) (CH) No. 62/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors **WITH**	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
37.	Comp App (AT) (CH) No. 63/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors **WITH**	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
38.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors **WITH**	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
39.	Comp App (AT) (CH) No. 154/2025 For Stay IA No. 1627/2025 For Additional Docs. IA No. 997/2026	Bongu Bhima Rao & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors	Mr. D Narendar Naik	Mr. CV Shailandran R1
40.	Comp App (AT) (CH) (Ins) No. 404/2025 For Stay IA No. 1166/2025	Canara Bank Vs Nife Fire Systems Pvt Ltd, Rep By its liquidator, S Rajagopal	Mr. ML Ganesh	Mr. MA Shaji
41.	Comp App (AT) (CH) (Ins) No. 139/2026 For Stay IA No. 419/2026 For Exemption IA No. 421/2026	Paidi Rakesh Reddy, Successful Bidder for Land & Building & Anr Vs Shri Maruthi Textiles Ltd, Rep by Liquidator Narender Gandhari **WITH**	Mr. Jerin Asher Sojan	
42.	Comp App (AT) (CH) (Ins) No. 141/2026 For Stay IA No. 424/2026	Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd Vs Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd	Ms. Aishwarya N	
43.	Comp App (AT) (CH) (Ins) No. 386/2026 For Stay IA No. 1116/2026	Siddarathan Gowthaman Vs State Bank of India & Anr.	Mr. NP Vijaykumar	Mr. ML Ganesh R1 Mr. Ashwin Shanbhag R2
44.	Comp App (AT) (CH) (Ins) No. 400/2026 For Exemption IA No. 1147/2026 For Stay IA No. 1148 & 1149/2026	T Shyamprasad Suspended Director of Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & Anr **WITH**	Ms. Arthi Fernandes	Ms. Aishwarya S Nathan R1
45.	Comp App (AT) (CH) (Ins) No. 404/2026 For Exemption IA No. 1156/2026 For Stay IA No. 1155 & 1157/2026	T Shyamprasad Suspended Director of Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & Anr	Mr. TK Bhaskar	Ms. Aishwarya S Nathan R1

46.	Comp App (AT) (CH) (Ins) No. 453 /2026 For Exemption IA No. 1282/2026 For Stay IA No. 1283/2026	Boppudi Vemana Vara Prasad, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors **WITH**	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
47.	Comp App (AT) (CH) (Ins) No. 454/2026 For Exemption IA No. 1284/2026 For Stay IA No. 1285/2026	Shyam Prasad Tikkavarapu, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors. **WITH**	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
48.	Comp App (AT) (CH) (Ins) No. 455/2026 For Stay IA No. 1286/2026 For Exemption IA No. 1287/2026	Tikkavarapu Radhika, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors.	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
B. Without Interim Order				
49.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
50.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erst Director & 2 Ors Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. **WITH**	Mr. D Ganesh Raj	Mr. T Deenadhayalan R1
51.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Ltd., Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr	Ms. Prabha Prasad	Mr. T Deenadhayalan R1 R2
52.	Comp App (AT) (CH) (Ins) No. 45/2024 For Stay IA No. 137/2024 For Urgent listing IA No. 138/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd & 4 Ors	Mr. K Aroah	Mr. T Deenadhayalan R1

53.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd	Mr. Sushil Kumar	Mr. Anant Merathia
54.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3
55.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria
56.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025	Balaji Loganathan Former Managing Director/Promoter of GV Annai Hospital Vs Karur Vysya Bank Ltd & Anr	Mr. Anthony Selvam	Mr.S Sathiyanarayanan R1 Mr. NP Vijayakumar R2
57.	Comp App (AT) (CH) (Ins) No. 70/2026 For Stay IA No. 177/2026 For Exemption IA No. 179/2026	SA Jhan Mohammed Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd **WITH**	Mr. Akhil Akbar Ali	
58.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd & Anr.	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness R1
59.	Comp App (AT) (CH) 91/2026 For Exemption IA No. 1273/2026 For Direction IA No. 1274/2026 For Additional Docs IA No. 1275/2026	Mantravadi Nagachandrika & 10 Ors Vs MRP Refractories Ltd & 18 Ors.	Mr. S Sriraman	Mr. Anshuman Sharma R1 R2

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
60.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt Ltd Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt Ltd & 2 Ors. **WITH**	Mr. K Pawan Jhabakh	Mr. NP Vijaykumar R2

61.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
62.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
63.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
64.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
65.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr.	Mr. K Pawan Jhabakh	
66.	Comp App (AT) (CH) (Ins) No. 376/2026 For Direction IA No. 1075/2026 For Stay IA No. 1076/2026 To Dispense with IA No. 1077/2026 To implead IA No. 1332/2026 **(Interim Order)**	Neeraj Agarwal, Proprietor, Ambal Agencies Vs S Arun, Suspended Director of Sargam Metals Pvt Ltd & Anr. **WITH**	Mr. Manoharan S	Mr. Varun Srinivasan R2
67.	Comp App (AT) (CH) (Ins) No. 377/2026 To Dispense with IA No. 1078/2026 For Direction IA No. 1079/2026 **(Interim Order)**	S Arun Suspended Director of Sargam Metals Pvt Ltd Vs K J Vinod, IRP of Sargam Metals Pvt Ltd & 2 Ors.	Mr. Anirudh Sriram	Mr. Varun Srinivasan R1
68.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024 To Adv. Hg. IA No. 1590/2026	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd & Anr.	Mr. Durga Dutt	Ms. Anbarasi Rajendran R1 Mr. Muthuchharan Sundresh R2

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
69.	Comp App (AT) (CH) (Ins) No. 653/2025 For Exemption IA No. 1816/2025 For Stay IA No. 1817/2025 To Adv. Hg. IA No. 1362/2026	Kalvakuntla Sudhir Rao Vs State Bank of India & Anr. **WITH**	Mr. Sharath Chandran	Mr.Pranava Charan R1
70.	Comp App (AT) (CH) (Ins) No. 654/2025 For Stay IA No. 1818/2025 For Exemption IA No. 1819/2025 To Adv. Hg. IA No. 1363/2026	Kalvakuntla Suhan Rao Vs State Bank of India & Anr.	Mr. Sharath Chandran	Mr.Pranava Charan R1

02:00 PM

For Hearing

With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
71.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. **WITH**	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
72.	IA No. 811/2026 (For Direction) in Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. **WITH**	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
73.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. **WITH**	Ms. Rupal Bhatia	Mr. Thriyambak J Kannan R1-R4
74.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** **,** ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** **,** ***vcnclatchennai5@gmail.com***

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**